

Rakes for Iron ore

6060. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the transport of iron ore from Banspani-Barjamda sector for export, through Paradip Port in Orissa has come to a stand still due to non-supply of rakes;

(b) whether it is a fact that due to non-supply and inadequate supply of Railway rakes, more than 17 lakh tonnes of iron ore are dumped in various railway stations, if so, by what date the dumped iron ore will be cleared up; and

(c) the action which the Union Government have taken to supply a minimum of three rakes per day to this sector for transportation of iron ore from this sector to be exported through Paradip Port?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Heavy stockpile of iron ore in Barjamda sector on account of Minerals & Metals Trading Corporation has built up due to the procurement being far in excess of the programme for export. 17 lakh tonnes is more than the movement programme for a year.

(c) The Railways have made adequate arrangements to load 2 to 3 rakes daily by putting BOX rakes marked for close circuit movement of ore to Paradip Port.

T.A./D.A. for Apprentices

6061. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railway employees, when selected as Apprentices, are eligible for TA/DA in terms

of Railway Board's Orders No. L(Trg) 1-67 TRI/144 of 13th November, 1968;

(b) whether it is a fact that the claims submitted by Apprentices Telecom. Maintenance of Madras Division on Southern Railway for December, 1980 and January, 1981 were returned by APO/Madras;

(c) whether it is also a fact that the claims returned by the APO/Madras are lying with TCI/Repeater/Madras despite Union's representations, pointing out Board's orders; and

(d) if so, the action taken to effect payment?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (d). Arrangements are on hand to include the TA Bill for the month of Dec. 80 in the salary bill for the month of March, 1981. The claims for Jan/81 were received in the Office of APO/Madras only in March 1981 and were returned for re-submission since the claims were not complete. Action will be taken to dispose of claims for the month of Jan. 1981 when these are received, complete in all respects.

Chicken pox in U.P. and M.P.

6062. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that even at present innumerable persons in different parts of Madhya Pradesh and Uttar Pradesh suffer from chicken pox instead of small pox; and

(b) if so, the steps being taken by Government to control it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Cases of chicken

pox occur throughout the country including Uttar Pradesh and Madhya Pradesh.

(b) There are no known effective measures at present to control chicken pox.

National Blood Policy

6063. SHRI B. V. DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has been urged to Government that National Blood Policy should be evolved to make available healthy blood to patients in dire need;

(b) if so, whether it has become necessary to formulate this policy at the Centre's level;

(c) if so, whether the Central Government have agreed to formulate this policy; and

(d) if not, the main reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Healthy Blood is being made available to patients in dire need through the Blood Banks attached to Government Hospitals and the Blood Banks run by the Indian Red Cross Society and other voluntary organisations.

(b) to (d). Does not arise.

Coastal Development in Sunderban

6064. SHRI SANAT KUMAR MANDAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what role his Ministry is likely to play in the coastal development which is a part of the Sunderban development project, which is assisted by the International Fund for Agricultural Development; and

(b) the extent of funds earmarked for this developmental programme out of the total funds given?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). The Sunderban Development Project involving setting up of blackishwater fish farms aided by International Fund for Agricultural Development is monitored by the Ministry of Agriculture. According to information furnished by the Ministry of Agriculture, no aspect of this project concerns us at present.

Railway Link for Konkan Area

6065. SHRI BAPUSAHEB PARULEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that so far no Konkan area in Maharashtra is connected with railway to other parts of the country;

(b) if so, the reasons therefor;

(c) whether any proposals have been received from Maharashtra Government during all these years to connect Konkan with other parts of Maharashtra; and

(d) if so, the details of proposals; when they were received and the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Non-availability of adequate resources.

(c) and (d). Maharashtra Government have been requesting for the construction of the Apta-Mangalore Railway Line. Construction of a new Broad Gauge Line (62 kms.) from Apta to Roha has been sanctioned and the work is in progress.